

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd NOVEMBER, 2022, 10:30 A.M.

TP No. 01/CTB/2020, (CP (IB) No. 1283/MB/2017), IA (IB) No. 94/CB/2022
 IA (IB) No. 185/CB/2022, IA (IB) No. 294/CB/2022, IA (IB) No. 296/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Axis Bank Ltd. -Vs- BSR Diagnostic Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s)

Mr. Ashwani Kumar Singh, Adv. } R2
 Mr. Rahul Raj Mishra, Adv. }
 Mr. Rishav Banerjee, Adv. }
 Mr. Patita Paban Bishwal, Adv. }

ORDER

Due to paucity of time, the matter could not be taken up for hearing today.
 Adjourned to 19.12.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)